

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA 1317 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Prevat Kr. Base

-VS-

Eastern Railway

For the Applicant : None

For the Respondents: Mr. M.K. Bandyopadhyay, Counsel

Date of Order : 26-02-2003

ORDER

MR. A. SATHATH KHAN, JM

When the matter is taken up for hearing to-day, none appears for the applicant. However, Lt. Counsel for the respondents has brought to our notice the order dated 17th/18th October, 2001 wherein it has been stated that the applicant has already been appointed and posted under PWI/BNJ as Gangman vide Office Order dated 11.9.2001 (copy placed on record). Under these circumstances, we are of the view that the O.A. has become infructuous. Accordingly, the same is dismissed as having become infructuous.

Member (J)

Member (A)